

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH, PATNA.

OA No. 2 of 1996

DATE OF ORDER : 04.02.2000

Kaushal Kishore, S/o Sri Paras Nath Srivastava, at present working as Professional Assistant (Hydromate), Bagmati Kamla Balan, Kabilpur, Central Water Commission, P.O. Laheriasarai, District - Darbhanga.

.....APPLICANT.

By Shri S.K. Verma, Advocate.

Versus

1. Union of India through the Chairman, Central Water Commission, Sewa Bhawan, R.K. Puram, New Delhi-66.
2. The Chairman, Central Water Commission, Sewa Bhawan, R.K. Puram, New Delhi. 110066.
3. The Secretary, Central Water Commission, Sewa Bhawan, R.K. Puram, New Delhi. 66.
4. The Chief Engineer, Water Resources Organisation, Central Water Commission, E. Region, 177 B, S.K. Puri, Patna.
5. The Executive Engineer, Middle Ganga Division No. 4, Central Water Commission, Rajendra Nagar, Patna-16.
6. The Assistant Executive Engineer, Bagmati Kamla Balan Sub-division, Kabilpur Central Water Commission, P.O. Laheriasarai, Distt- Darbhanga- 846001.

By none.

C O R A M

Hon'ble Mr. Justice S. Narayan, Vice-Chairman
Hon'ble Mr. L. Hmingliana, Member (A).

O R D E R

(Dictated in Court)

Justice S. Narayan, V.C.:- Shri Vikash Jha, the counsel appears on behalf of the applicant and submits that the arguing counsel is not available today.

2. Written statement has not been filed. Since